

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.271 OF 2004

ALLAHABAD THIS THE 15th DAY OF SEPTEMBER 2008

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

Bhaiya Lal Sonof Jaggu Prasad,
Aged about 38 years,
Resident of Village-Singhpur,
Post-Faridpur, Tehsil-Chail,
District-Allahabad.

..... .Applicant

By Advocate : Shri Rakesh Verma & Sri Arvind Yadav

Versus

1. Union of India through General Manager,
Northern Central Railway,
Allahabad.
2. Divisional Railway Manager,
Northern Central Railway,
D.R.M. Office, Nawab Yusuf Road,
Allahabad.
3. Senior Divisional Personnel Officer,
Northern Central Railway,
D.R.M. Office, Nawab Yusuf Road,
Allahabad.
4. Senior Divisional Commercial Superintendent,
D.R.M. Officer, Nawab Yusuf Road, Allahabad.

..... .Respondents

By Advocate : Shri A. K. Pandey & Sri Anil Kumar

O R D E R

This application is filed seeking direction to the respondents to consider the name of the applicant for regularization/absorption with consequential benefits, the respondents have filed the counter affidavit and supplementary counter affidavit denying the claim of the applicant and the relief cannot be granted to the applicant in view of the decision



passed in writ petition no.21799/06 dated 3.08.2006
of the Hon'ble High Court of Allahabad and sought for
dismissal of the same.

2. In view of the aforementioned facts and having
regard to the decision of the Hon'ble High court the
relief sought for by the applicant cannot be granted.
Accordingly the OA is dismissed for the same reasons.

No Costs.


Member-J

/ns/